

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 11850 of 2018 - DB

(Arising out of OIA-CCESA-AUDIT-SRT-VK-031-034-2017-18 dated 27/03/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Commissioner of C.E & S.T.-Silvasa

Commissioner Central Excise, Customs & Service Tax,
Silvassa, 4th floor, Adarsh Dham Building,
Vapi Daman Road Vapi
Opp. Old Town Police Station
VAPI, Gujarat

.....Appellant

VERSUS

Pamis Tex Pvt Ltd

Survey No. 255/1/16, Athal,
Silvassa, Dadra & Nagar Haveli (Ut)

.....Respondent

APPEARANCE:

Shri Sanjay Kumar Superintendent (AR) for the Appellant
Shri Hardik Modh, Advocate for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 29.07.2024
DATE OF DECISION: 30.08.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11849 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**